

**Calcutta High Court  
In The Circuit Bench at Jalpaiguri (Appellate Side)**

Scrutiny List From 17-06-2021 To 17-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	603/2021	DINESH BARMAN AND ANR	SATARUDRIYA MUKHERJEE	08-07-2021	PIN CODE OF THE PETITIONER IN THE PRESENTATION FORM IS MISSING
2	CRM	671/2021	MANJAN ROY	JAYDEEP KANTA BHOWMIK	08-07-2021	SIGNATURE OF THE PETITIONER IN VAKALATNAMA IS MISMATCH
3	CRM	677/2021	NAIMUL HAQUE @ ALI @ NAIMUL ISLAM	JAYDEEP KANTA BHOWMIK	08-07-2021	SEQUENCE OF THE PARAGRAPH NUMBERS IS INCORRECT
4	CRM	679/2021	DEOLAL SAH	JAYDEEP KANTA BHOWMIK	08-07-2021	1. SIGNATURE OF THE PETITIONER IN THE VAKALATNAMA IS MISSING 2. ANNEXURE ARE ILLEGIBLE
5	CRM	680/2021	MUKESH KUMAR THAKUR	DEBORSHI DHAR	08-07-2021	1. PETITIONER NAME IS WRONGLY WRITTEN AT PAGE NO.1 2. UNDERTAKING IS MISSING
6	WPA	1088/2021	JIWAN LAL AGARWAL AND ORS	ARJUN SAMANTA	08-07-2021	1.BAR REGISTRATION NUMBER IN FORM A IS REQUIRED 2.ADDRESS OF THE RESPONDENT IS REQUIRED IN FORM A 3.GROUP AND HEAD IS MISSING 4.WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING) 5.UNDERTAKING FOR THE COURT FEE IS MISSING 6. SYNOPSIS AND LIST OF DATES SHOULD NOT EXCEED MORE THAN 3 PAGES